

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Harinder Bashista Vs Sanjib Kumar & Ors

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: May 31, 2024

Acts Referred: Insolvency and Bankruptcy Code 2016 â€" Section 7

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Saurabh Kirpal, Sidhant Kumar, Anushka Shah, Manyaa Chandok, Harleen K. Rait, Adya Rajkotia,

Abhishek Anand, Karan Kohli, Palak Katra, Aditya Gauri, Amar Vivek, Damini Srestha

Final Decision: Dismissed

Judgement